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HIGH COURT OF JHARKHAND, RANCHI

Circular

No. 01/R&S

Ranchi, Dated: 17th May 2020

It is notified for the information of all concerned that as a precautionary measure to contain spread of Corona Virus (COVID-19) infection under the prevailing conditions, the Court has been pleased to direct that the advocates may wear "plain white-shirt/white shalwar-kameez/ white saree, with a plain white neck band" during the hearing before the High Court of Jharkhand as well as before the subordinate courts of the State of Jharkhand through Virtual Court system till further orders.

By Order of the Court

Sd/-

(Ambuj Nath)

Registrar General

HIGH COURT OF JHARKHAND

NOTIFICATION

No. 08/R&S/2020

Dated: 17.05.2020

The court has been pleased to modify this Court's earlier Notification No. 04/R&S/2020 dated 07.05.2020 to the extent that the Annual Summer Vacation of this Court Commencing from 18th May, 2020 to 06th June, 2020 instead of being cancelled shall stand postponed sine-die subject to any further decision taken by the Hon'ble Full Court.

By Order of the Court

Sd/-

(Ambuj Nath)

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 09/R&S/2020

Ranchi, Dated:the 17th May, 2020.

The court has been pleased to suspend the Rule 228 of the High Court of Jharkhand Rules, 2001 and Rule 470 of the Civil Court Rules of the High Court of Jharkhand with immediate effect until further order.

By Order of the Court

Sd/-

(Ambuj Nath)

Registrar General